

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 11

IA 131/2024 in CP/3638(MB)2018

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 14.08.2024

NAME OF THE PARTIES: UNION OF INDIA VS INFRASTRUCTURE
LEASING AND FINANCIAL SERVICES
LTD. & ORS.

Section 241-242 of the Companies Act, 2013

ORDER

IA No. 131/2024 –

1. Mr. V.P. Singh, Advocate a/w V.P. Jalan, Advocate i/b AZB & Partners appeared for the Applicant.
2. Mr. M. S. Bhardwaj, Advocate appeared for the Respondent/SFIO.
3. Similar applications are listed on 23.08.2024, list this IA on **23.08.2024** for hearing. In the meanwhile, Union of India may file reply before the next date of hearing.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)